



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 27 - 30 अप्रैल 2026 तक पीठों का गठन

CONSTITUTION FROM 27.04.2026 TO 30.04.2026

(01.05.2026 FRIDAY DECLARED AS CLOSED HOLIDAY)

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"B"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"C"	4 (THROUGH HYBRID HEARING)

दिनांक 04 - 07 मई 2026 तक पीठों का गठन

CONSTITUTION FROM 04.05.2026 TO 07.05.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"C"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"B"	3 (THROUGH HYBRID HEARING)

Chennai
Dt:21.04.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER